

ELECTION TO COMMITTEE**CENTRAL COMMITTEE ON TUBERCULOSIS
ASSOCIATION OF INDIA**

**THE MINISTER OF STATE IN THE
MINISTRY OF HEALTH AND FAMILY
PLANNING AND IN THE MINI-
STRY OF WORKS AND HOUSING
(PROF. D. P. CHATTOPADHYAYA):**
I beg to move the following:

"That in pursuance of clause 3(vii) of the Rules and Regulations of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Central Committee of the Tuberculosis Association of India vice Dr. A. G. Sonar died"

MR. SPEAKER The question is:

"That in pursuance of clause 3(vii) of the Rules and Regulations of the Tuberculosis Association of India, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as a member of the Central Committee of the Tuberculosis Association of India vice Dr. A. G. Sonar died".

The motion was adopted.

13.47 hrs.

RE: FOOD CORPORATIONS (AMENDMENT) BILL

MR. SPEAKER: Bills to be introduced. Shri Annasaheb P. Shinde.— He is not present here. We will take it up after lunch recess.

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order. Regarding item No. 8, where is the Minister?

SHRI SEZHIYAN (Kumbakonam): This is a very grave matter. When he has given notice that he is going to introduce the Bill, he is expected to be here and respect the House.

SHRI JYOTIRMOY BOSU: We are here waiting and we get only one-fourth of his remuneration.

MR. SPEAKER: Is he here?

SHRI S. M. BANERJEE (Kanpur): There are three Ministers in the Ministry.

SHRI JYOTIRMOY BOSU: It is a breach of privilege of this House. It is an utter discourtesy and dishonour shown to the House. Let this be placed on record. I am speaking as your most humble servant.

MR. SPEAKER: He is a very good friend of mine, but something happens to him when he is in that seat.

SHRI JYOTIRMOY BOSU: Do you condone this?

SHRI G. VISWANATHAN (Wandiwash): Are we going to tolerate the callous manner in which he has treated this House?

SHRI JYOTIRMOY BOSU: The Minister should be named.

SHRI JAGANNATHRAO JOSHI (Shajapur): He may tell us the reason why he was absent.

SHRI SEZHIYAN: They do not give food. At least they should be here to introduce the Bill on food.

MR. SPEAKER: This is very unfortunate. I will give him one or two minutes at the most. If he does not come I shall disapprove of it. He has not given me any information. He should have informed me.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I do not know what has happened. There may be something.